

ITEM NO.1501 Court No.1 (Video Conferencing) SECTION XI-A  
(For Judgment]

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).606-616/2021

NAJIYA NEERMUNDA & ANR. ETC.

Appellant(s)

VERSUS

KUNHITHARUVAI MEMORIAL CHARITABLE TRUST & ORS. ETC. Respondent(s)

(With IA No. 19124/2021 - DELETING THE NAME OF RESPONDENT(S) and IA No. 19149/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 80012/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 19148/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 617-634/2021 (XI-A)

(WITH IA No. 19973/2021 - DELETING THE NAME OF RESPONDENT(S) and IA No. 14509/2021 - EX-PARTE STAY and IA No. 82843/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 635/2021 (XI-A)

C.A. No. 636/2021 (XI-A)

(WITH IA No. 118784/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 96486/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 637/2021 (XI-A)

(WITH IA No. 97962/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 679/2021 (XI-A)

(WITH IA No.111743/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 666/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.22323/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.22324/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.22322/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 25-02-2021 These matters were called on for pronouncement of judgment today.

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Hon'ble Mr. Justice L. Nageswara Rao pronounced the non-reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice S. Ravindra Bhat.

The appeals are disposed of in terms of the signed non-reportable judgment.

Interlocutory applications for deletion of names of the respondent(s) are allowed at the risk of the appellant(s).

Pending interlocutory applications, if any, stand disposed of.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR

(Signed Non-Reportable Judgment is placed on the file)